

15. Bhuj-Kandla
16. Gandhidham-Bombay
17. Bhuj Ahmedabad
18. Gandhidham -Ahmedabad
19. Gandhidham-Bhuj
20. Kandla-Bombay
21. Bhuj-Rajkot
22. Gandhidham-Bombay
23. Bhuj-Bombay
24. Gandhidham Kandla
25. Bhuj-Naliya
26. Gandhidham—Anjeer

VFT system

Do.

Do.

Do.

Do

Do,

Speech cum telegraph system

Do.

Do.

Do.

Do.

Do.

Common Recruitment Rule for the post of Assistant Commissioners of Kendriya Vidyalaya Sangathan

1692. SHRI ASHOK NATH VERMA:
Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that the Vice-Chairman of Kendriya Vidyalaya Sangathan suggested in February, 1986 that his two subordinate officers should study and report on the feasibility of having common Recruitment Rules for different sets of post of Assistant Commissioners of Kendriya Vidyalaya Sangathan;

(b) whether the two concerned officers have undertaken the said study;

(c) if so, what is the gist of the recommendations made by the study-team; and

(d) if no study has been made what are the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE AND IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KRISHNA SAHI):

(a) Yes, Sir. An exercise was undertaken by the Kendriya Vidyalaya Sangathan and the Ministry to see whether it is desirable to have common recruitment rules for posts

which have separate recruitment rules at present. This exercise covered the various posts of Assistant Commissioners also.

(b) to (d) Yes, Sir. The Committee has reviewed the Recruitment Rules. However a final decision has not been taken yet.

Transfer policy of teachers of Kendriya Vidyalayas

1693. SHRI ASHWANI KUMAR:

SHRI ASHOK NATH VERMA:

SHRI M. S. GURUPADA-SWAMY:

SHRI B. SATYANARAYAN REDDY:

SHRIMATI BIJOYA CHAKRAVARTY:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to refer to the reply to Unstarred Question 2077 given in the Rajya Sabha on the 13th August, 1986 and state:

(a) whether it is a fact that policy governing the transfers of teachers of Kendriya Vidyalayas has been followed in its breach as alleged in a newitem appearing in the Nav Bharat Times (Mahanagar edition, Delhi) dated the 18th December; and

(b) If so, what action has been taken against those responsible for the execution of the said policy, and if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KRISHNA SAHI): (a) No, Sir. The Kendriya Vidyalaya Sangathan has been generally following its transfer policy. The news item was examined and it was found that the answer given in reply to Unstarred Question No. 2077 dated 13th August 1986 was correct.

(b) Question does not arise.

बारीपादा खड़कपुर बड़ी रेल लाइन

1694. श्री सुनील कुमार पट्टनायक :

कुमारो सुशीला तिरिया :

क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार उड़ीसा में मयूरभंज जिले में बारीपादा को खड़कपुर से बड़ी लाइन द्वारा जोड़ने के किसी प्रस्ताव पर विचार कर रही है ; और

(ख) यदि हाँ, तो उक्त रेल लाइन कब तक जोड़ दिए जाने की संभावना है और इस पर कुल कितना खर्च होने का अनुमान है ?

रेल मंत्रालय के राज्य मंत्री (श्री माधव राव सिधिया) : (क) जी, नहीं ।

(ख) प्रश्न नहीं उठता ।

Alleged misuse of Government vehicle in the thefts of idols in Parvati temple of Bhojpur

1695. SHRI ATAL BIHARI VAJ-PAYEE:

SHRI LAL K. ADVANI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether his attention has been drawn to a news report which appeared in the Times of India dated the 6th January, 1987 that according to the Bhopal Circle Superintending Officer of Archaeological Survey of India the car of a top State official of Cultural Department was being used to steal idols from the Parvati temple of Bhojpur on December 22, 1986.

(b) if so, what are the facts and the follow up action in this regard; and

(c) the number of idols (alongwith their value) that have disappeared from Madhya Pradesh and also from other States and the Union Territories in each of the last three years?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KRISHNA SAHI): (a) Yes, Sir.

(b) The Monuments Attendant, Shiva Temple, Bhojpur, District Raigarh Madhya Pradesh recovered a head of a sculpture on 22nd December, 1986 from the Vehicle bearing No. CPZ/2828. A report has been lodged with the local police who have registered a case u/s 379 IPC. The case is under investigation.

(c) A statement is enclosed.